

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE, COOPERATION & FARMERS WELFARE

**LOK SABHA**  
**STARRED QUESTION NO. 293**  
TO BE ANSWERED ON THE 1<sup>ST</sup> JANUARY, 2019

**SPURIOUS PESTICIDES/WEEDICIDES/ FERTILIZERS**

\*293. SHRI AJAY MISRA TENI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री

be pleased to state:

- (a) whether complaints have been received regarding supply of spurious pesticides/weedicides/fertilizers by certain companies which is adversely affecting crops and human health;
- (b) if so, the details thereof, company and location-wise; and
- (c) the number and details of companies against which strict action has been taken so far?

**ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री

(SHRI RADHA MOHAN SINGH)

(a) to (c): A statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA  
STARRED QUESTION NO. 293 DUE FOR REPLY ON 1<sup>ST</sup> JANUARY, 2019.**

(a) to (c): As per the Insecticides Act 1968, the monitoring of pesticides quality is a shared responsibility between the Central and State Governments. The Central Government and State Governments have notified 182 and 10354 Insecticide Inspectors respectively to check sale of misbranded pesticides. Insecticide samples are drawn on regular basis and analyzed in 69 State Pesticides Testing Laboratories (SPTLs) and at the two Regional Pesticides Testing Laboratories. Action is initiated under the provisions of the Insecticides Act, 1968 against those samples which are found misbranded.

As informed by the States, between 2015-16 to 2017-18, a total of 192043 samples have been drawn by the Insecticide Inspectors of the State Governments, out of which 4864 (2.53%) samples have been found misbranded and accordingly prosecution has been initiated in 1906 cases. The State Governments have not communicated any company wise report to this Department. However, the State-wise details may be seen at Annexure-I.

Similarly, between 2015-16 to 2017-18, a total of 867 samples have been drawn by the Insecticide Inspectors of the Central Government, out of out of which 85 samples have been found misbranded and accordingly prosecution has been initiated in 30 cases. The company and location wise details may be seen at Annexure-II.

To ensure the quality of the Fertilizers, the Government has promulgated the Fertilizer Control Order (FCO), 1985. Under the FCO, 1985, inter alia, the State Governments are adequately empowered to take appropriate action against the sale of non-standard fertilizers. Violations of provision of FCO can invite penal action, including prosecution of offenders. During the last three years (2015-16 to 2017-18), 408212 samples have analyzed, out of which 20902 samples have been found non-standard and accordingly, action under FCO, 1985 has been initiated in 13597 cases. The State wise details may be seen at Annexure-III.

## Annexure –I

## SAMPLES DRAWN BY THE STATE INSECTIDE INSPECTORS DURING THE LAST 03 YEARS

S. No.	State/UT	2015-16 No of samples			2016-17 No of samples			2017-18 No of samples		
		Analyzed	Misbranded	Prosecution Launched	Analyzed	Misbranded	Prosecution Launched	Analyzed	Misbranded	Prosecution Launched
1.	Andhra Pradesh	5194	47	08	5226	35	04	5285	84	
2.	Arunachal Pradesh									
3.	Andman & Nicobar									
4.	Assam				16					
5.	Bihar	703	28		823	23		847	24	
6.	Chandigarh									
7.	Chhattisgarh	100	06		172	10		318	11	
8.	Daman & Diu									
9.	Dadar & Naqar Haveli									
10.	Delhi									
11.	Goa									
12.	Guiarat	3347	95	50	3152	81	27	2787	75	59
13.	Harvana	1468	78	20	1223	17	12	1138	45	45
14.	HimachalPradesh	307			301	00	00	148	00	
15.	Jammu & Kashmir	300	20	10	660	50		1231	60	41
16.	Jharkhand							17		
17.	Karnataka	3358	36	02	3886	35	02	3857	58	
18.	Kerala	443			856	00	00	1523	07	
19.	Lakshadweep									
20.	MadhyPradesh	1038	148	02	844	115	03	791	85	
21.	Maharashtra	6089	407	99	6030	282	68	7019	297	243
22.	Manipur									
23.	Meghalaya									
24.	Mizoram							257	20	20
25.	Nagaland									
26.	Orissa	529	16		401	36		507	22	01
27.	Pondicherry	128	0		128	00		79	00	
28.	Puniab	4052	147	40	3898	98	27	3889	177	25
29.	Rajasthan	3374	91	35	2800	57		2960	84	
30.	Sikkim									
31.	Tamil Nadu	21905	215	40	21547	168	05	21226	146	30
32.	Telangana	3380	17		3592	06		3700	24	
33.	Tripora	26			22	00		55	00	
34.	Uttarakhand	129	1		129	01		136	14	
35.	Uttar Pradesh	6452	355	173	6632	453	434	6735	452	381
36.	West Bengal	681	2		1152	03		1045	0	
	<b>Total</b>	<b>63003</b>	<b>1709</b>	<b>479</b>	<b>63490</b>	<b>1470</b>	<b>582</b>	<b>65550</b>	<b>1685</b>	<b>845</b>

**Annexure - II**

**Location and Company wise details of the samples against which prosecution has been initiated by the Central Insecticide Inspectors**

<b>S. No</b>	<b>Name of the company and location</b>	<b>Status</b>
<b>2017-18</b>		
1.	M/s Vidharbha Biotech, Yavatmal, MH	Pending
2.	M/s Vidharbha Biotech, Yavatmal, MH	Pending
3.	M/s Ajay Biotech Pune, MH	Pending
<b>2016-17</b>		
1.	M/s Shalimar Agarbati Co Bangalore	Accused convicted penalty imposed
2.	M/s Moksh Agarbatti Co. Bangalore	Accused convicted penalty imposed
3.	M/s Vijayalakshmi Agarbatti Bangalore	Accused convicted penalty imposed
4.	M/s Sidhivinayak Chem Tech, Delhi	Pending
5.	M/s United Chemicals Delhi	Pending
6.	M/s Thakkar Chemicals Delhi	Pending
7.	M/s Maharashtra bio-Fertilizers, Pvt. Ltd, Latur Maharashtra	Pending
<b>2015-16</b>		
1.	M/s Meghmani Organics, Gujarat	Pending
2.	M/s NPK Chemicals & Insecticides Pvt. Ltd, Gorakhpur, U.P	Pending
3.	M/s Radhey impex, Surat Gujarat	Accused plead guilty, penalty imposed
4.	M/s Shanawaz Ahmed, Karnataka	Accused convicted , penalty imposed
5.	M/s GSP Crop Science Pvt. Ltd, Ahmedabad, Gujarat	Pending
6.	M/s Sidhivinayak Chem Tech, Delhi	Pending
7.	M/s Garuda Agro Chem., Madurai, Karnataka	Pending
8.	M/s Dhanuka Agritech limited, Haryana	Pending
9.	M/s Dhanuka Agritech limited, Haryana	Pending
10.	M/s Deccan Agro Chemicals , Bengaluru	Pending
11.	M/s Bloomfield Agritech. Ltd., Mumbai	Pending
12.	M/s Bharat Insecticide ltd. J&K	Accused convicted, penalty of 10000/- imposed
13.	M/s Vizien Organic Ltd. Delhi	Pending
14.	M/s Crop Chemicals, Punjab	Pending
15.	M/s Fayaz Ahmed , Karnataka	Accused convicted, penalty of 20000/- imposed
16.	M/s Mohmamed Habeebulla, Chitoor, AP	Pending
17.	M/s Pioneer Pesticides, Punjab	Pending
18.	M/s Beeju Sugandhi Works, Bangalore	Pending
19.	M/s M.F perfumers , Bangalore	Pending
20.	M/s Sunshine Fine Chemsol, Pvt. Ltd., Pune, MH	Pending

## ANNEXURE- III

## DETAILS OF FERTILIZERS SAMPLES ANALYSED IN LAST THREE YEARS

S.No.	Name of State	2015-16			2016-17			2017-18		
		Samples analyzed	Non Standard samples	Action initiated	Samples analyzed	Non Standard samples	Action initiated	Samples analyzed	Non Standard samples	Action initiated
1	Assam	339	3	1	417	7	2	411	4	0
2	Mizoram	0	0	0	6	0	0	0	0	0
3	Jharkhand	519	0	0	454	14	4	545	7	7
4	Bihar	3418	167	0	3467	139	2	3302	68	68
5	Odisha	6418	244	244	6052	211	211	5975	245	0
6	West Bengal	1490	174	148	2710	250		3064	332	332
7	Tripura				614	0		508	7	7
8	Gujarat	11333	130	130	11440	123	123	9263	94	94
9	M.P.	6554	765	765	6373	662	662	6841	768	768
10	Chhatisgarh	1941	122	0	1831	137		2417	141	0
11	Maharashtra	16662	2212	2043	15274	2703		18614	2342	1148
12	Rajasthan	14415	165	130	13279	187	172	12279	196	137
13	Haryana	1993	56	21	1732	82	21	1901	105	38
14	H.P.	1863	62	62	1750	63	63	2129	78	78
15	J&K	2046	7	0	433	0	0	2161	63	44
16	Punjab	3601	157		3537	99	0	3571	183	147
17	U.P.	10324	529	529	10362	825	825	10290	845	845
18	Uttarakhand	258	10	5	321	23	9	334	20	12
19	A.P.	10446	116	93	9815	138	110	10023	171	171
20	Telangana	6855	66	53	13261	127	95	11192	189	141
21	Karnataka	8020	254	137	8767	213	160	8072	145	98
22	Kerala	2583	129	129	2918	150	150	3275	107	107
23	Puducherry	467	1	1	606	3	3	447	2	2
24	Tamil Nadu	17094	869	869	17300	794	753	19779	730	628
25	Govt. Of India	3146	248	0	3661	315	0	3654	309	0
	<b>Total All India</b>	<b>131785</b>	<b>6486</b>	<b>5360</b>	<b>136380</b>	<b>7265</b>	<b>3365</b>	<b>140047</b>	<b>7151</b>	<b>4872</b>

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